

(b) the funds earmarked and spent during the current year so far?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY) : (a) The Ministry of Tribal Affairs implements the following Central Sector / Centrally Sponsored schemes / programmes for the welfare of the Scheduled Tribes in the country:

A. Special Central Assistance

1. SCA to Tribal Sub Plan
2. Article 275(1) of the Constitution
3. ACA for Educational Development of Tribal Children in Schedule-V areas and Naxal-affected areas

B. Central Sector Schemes

1. Grant-in-Aid to NGOs for STs including Coaching & Allied Scheme and Award for Exemplary Service.
2. Vocational Training Centres in Tribal Areas
3. Educational Complex in Low Literacy pockets for development of women
- 4.. Market Development of Tribal Products/Produce
5. State Tribal Development Cooperative Corporations for Minor Forest Produce
6. Development of Particularly Vulnerable Tribal Groups (PTGs)
7. Support to National/State Scheduled Tribes Finance & Development Corporations
8. Rajiv Gandhi National Fellowship for ST Students
9. Scheme of Institute of Excellence/Top class Institute
10. National Overseas Scholarship Scheme.

C. Centrally Sponsored Plan Schemes

1. Schemes of PMS, Book Bank and Upgradation of Merit of ST students
2. Scheme of Hostels for ST Girls and Boys
3. Establishment of Ashram Schools
4. Research Information & Mass Education Tribal Festival and Others
5. Information Technology
6. Monitoring and Evaluation

These schemes/programmes are implemented in all the States/UTs, including Andhra Pradesh.

(b) The details of the funds earmarked and spent under these schemes/programmes during the current year (2009-10) so far are as under :

Budget Estimate - Rs. 3205.50 crore

Amount spent - Rs. 753.29 crore

Distribution of food to malnourished children

424. SHRI N.K. SINGH :

SHRI RAJKUMAR DHOOOT :

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government has allowed UNICEF to distribute packaged imported food for severely malnourished children in several States;

(b) if so, whether UNICEF is not abiding by the guidelines of the Indian Government in distributing packaged food to malnourished children in the States; and

(c) if so, the corrective steps taken by Government to ensure compliance of various guidelines of Government by UNICEF?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH) : (a) No, Sir.

(b) and (c) The Organisation (UNICEF) and the States have been advised appropriately and accordingly.

Use of children in TV programmes

†425.DR. PRABHA THAKUR : Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether use of children by TV channels in their various programmes does not amount to their exploitation;

(b) whether children do not miss the joy of natural childhood as they are distracted by urge of earning money and dreams of glamorous world from childhood and neglect their education, sporting activities and health; and

(c) whether Government plans to take stringent measures to stop the said exploitation of children; if so, the outlines thereof; if not, the reasons therefore?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH) : (a) and b) The National Commission for Protection of Child Rights has viewed the use of children by TV Channels in those programmes which adversely affect their education, recreation, leisure, health and emotional well being as amounting to their exploitation.

It is also the view that children miss the joy of natural childhood as they are distracted by the urge of earning money and neglect their education, health and sporting activities.

(c) The National Commission for Protection of Child Rights has constituted a Working Group to formulate guidelines in the matter.

Women and child trafficking

426 SHR1 PRAKASH JAVADEKAR :

SHRI PRABHAT JHA :

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that India has been cited by US as a major transit point for human trafficking, particularly the women and children and forcing them in the sex trade and force labour;

† Original notice of the question was received in Hindi.